

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 392 OF 2017 IN
DFR NO. 1511 OF 2017**

Dated: 17th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Charu Singhal for
Mr. Sakesh Kumar for R-1

ORDER

(IA NO. 392 OF 2017 - Delay in filing)

Learned counsel for respondent No.1 is stated to be in some personal difficulty. At his request, the matter is adjourned to **03.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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